NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 1006/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: CG Leasing (Bombay) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

Kimut Kle. Idust

ORDER

CSP No. 998/230-232/NCLT/MB/MAH/2017

CSP No. 999/230-232/NCLT/MB/MAH/2017

CSP No. 1000/230-232/NCLT/MB/MAH/2017

CSP No. 1001/230-232/NCLT/MB/MAH/2017

CSP No. 1002/230-232/NCLT/MB/MAH/2017

CSP No. 1003/230-232/NCLT/MB/MAH/2017

CSP No. 1005/230-232/NCLT/MB/MAH/2017

CSP No. 1006/230-232/NCLT/MB/MAH/2017

CSP No. 1007/230-232/NCLT/MB/MAH/2017

The Company Petitions are **admitted**.

List this matter for final hearing on 07.12.2017.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)